

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 331 OF 2017 &
IA NOS. 857 & 950 OF 2017**

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. Suryachakra Power Corporation Ltd.

.... Appellant(s)

Vs.

**Electricity Department, Andaman & Nicobar
Administration & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anindita Pujari
Ms. Aarti Kumar
Mr. Om Narayan

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharara
Ms. Shefali Jain for R-1 & 2.

ORDER

List the matter for hearing on **07.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**